

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO. 100
TO BE ANSWERED ON 2ND FEBRUARY, 2022**

POSTAL EMPLOYEES

100. SHRI D.M. KATHIR ANAND:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has any plans to use the existing post offices and postal employee population for multi pronged activities of the Government schemes of various departments;
- (b) if so, the details thereof;
- (c) the effective steps taken by the Government to use the existing infrastructure and lands belonging to postal department; and
- (d) the details of the total employees in postal department, State-wise along with the asset value?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

- (a) The existing Post Offices are being used for providing various citizen centric services in addition to Mail/Parcel, Savings Bank and Insurance Services.
- (b) Post offices are providing various citizen centric services relating to other departments viz. Aadhaar enrolment and updation facilities, passport application processing through Post Office Passport Sewa Kendras, Government to Citizen and Business to Citizen services through “Common Service Centres” set up in Post offices, Digital Life Certificates, Railway Passenger Reservation system, Pradhan Mantri Jeevan Jyoti BimaYojna (PMJJBY), door to door banking services through India Post Payment Bank etc.
- (c) The existing infrastructure and land of the Department of Posts is used for providing various Citizen Centric Services and constructions of postal buildings including parcel hubs, transshipment centres subject to availability of funds.
- (d) The details of employees in the Postal Department is annexed. No data is maintained in respect of asset value.

Annexure

Annexure with reference to para '(d)' of Lok Sabha Question No. 100 for reply on 02.02.2022

Total no. of employees in Department of Posts, State-wise							
S.No.	Name of Circle	Name of State/Union Territory	In Position				Total
			Group 'A'	Group 'B' Gazetted	Group 'B' Non-Gazetted	Group 'C'	
1	Andhra Pradesh	Andhra Pradesh	9	139	230	7533	7862
		Yanam district of Puducherry		0	0	5	5
2	Assam	Assam	6	58	94	3002	3136
3	Bihar	Bihar	8	108	176	6697	6943
4	Chhatisgarh	Chhatisgarh	3	25	76	1636	1733
5	Delhi	Delhi	68	99	104	6561	6719
6	Gujarat	Gujarat	13	127	144	10321	10571
		Dadra & Nagar Haveli and Daman & Diu		0	0	49	49
7	Haryana	Haryana	4	44	87	3236	3351
8	Himachal Pradesh	Himachal Pradesh	5	28	59	1984	2063
9	Jammu and Kashmir	Jammu and Kashmir	3	23	43	977	1032
		Ladakh		1	0	71	72
10	Jharkhand	Jharkhand	2	36	52	2668	2749
11	Karnataka	Karnataka	24	152	273	10380	10777
12	Kerala	Kerala	13	121	127	8311	8530
		Lakshadweep		0	1	23	24
		Mahe district of Puducherry		0	0	4	4
13	Madhya Pradesh	Madhya Pradesh	8	95	139	5474	5686
14	Maharashtra	Maharashtra	22	200	336	18566	19056
		Goa	2	8	5	410	418
15	North East	Arunachal Pradesh	0	1	3	151	155
		Manipur	0	2	6	211	218
		Meghalaya	4	11	8	328	342
		Mizoram	1	1	3	185	188
		Nagaland	1	2	3	161	165
		Tripura	0	4	10	411	424
16	Odisha	Odisha	6	97	196	5565	5829
17	Punjab	Punjab	8	47	143	4505	4684
		Chandigarh	0	11	8	410	429
18	Rajasthan	Rajasthan	8	107	150	5807	6042
19	Tamil Nadu	Tamil Nadu	23	236	307	16377	16875
		Puducherry and Karaikal district of Puducherry		3	2	221	226
20	Telangana	Telangana	9	73	108	4503	4663
21	Uttar Pradesh	Uttar Pradesh	25	206	259	14310	14720
22	Uttarakhand	Uttarakhand	1	29	62	1731	1813
23	West Bengal	West Bengal	13	190	228	13090	13456
		Andaman and Nicobar Islands		1	2	94	97
		Sikkim		2	4	98	103
Total			289	2287	3448	156066	162090
